

the Current price. TRAI further recommended that the 3G prices be adopted as the Current price of spectrum in the 1800 MHz band and the Current price of spectrum in the 900 MHz band be fixed at 1.5 times that of the 1800 MHz band. Subsequently, on 18th May, 2010, in continuation to their recommendations dated 11th May¹ 2010, TRAI suggested the Government to await further recommendations on the issue of payment of excess spectrum charges at the Current price as the Authority is separately initiating an exercise to further study this subject and DoT is yet to receive these recommendations.

(b) to (d) Do not arise in view of (a) above.

(e) As per section 11 (a) (viii) of the Telecom Regulatory Authority of India (TRAI) Act 1997 as amended in 2000, TRAI can make recommendations, either *suo moto* or on a request from the licensor on matters relating to efficient management of available spectrum.

2-G spectrum allocation scam

415. SHRI N.K. SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Enforcement Directorate has launched an investigation into allegations of money laundering in the multi crore rupee 2-G spectrum allocation scam;
- (b) if so, the details of the report submitted by the Enforcement Directorate;
- (c) whether Government has found involvement of officials of DoT for various violations; and
- (d) if so, the facts thereof and responsibility fixed by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) No, Sir.

(d) Does not arise in view of (c) above.

Mobiles with fake IMEI

416. SHRI N.K. SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has asked mobile operators to comply with national security norms by not carrying calls from fake mobile equipment identification numbers (IMEI) embedded handsets;